

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
IB-663/ND/2023

IN THE MATTER OF:

M/s. Viision Communication

...PETITIONER

Vs

M/s Delhi Mobile Mate Pvt. ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :Adv. Rakesh Kumar, Adv. Ankit
Sharma, Adv. Preeti Kashyap,
Adv. Yash Dhawan, Adv.

ORDER

Ld. Counsel on behalf of the Operational Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. Both the sides sought time to file written submissions as mentioning order dated 19.03.2024 in view of this, list the matter on **04.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)